(a) and (b) A pilot scheme for issue identity cards in four selected tehsils in four border districts Rajasthan has been approved and is in the process of implementation by the State Government. The State Governments of Punjab and Gujarat have also been advised to consider preparation of similar pilot schemes. For the present, such schemes are being dran up only for the States on the western borders.

Entry of Palestanian Terrorists into India

488. SHRI KAPIL VERMA:

SHRIMATI VEENA VERMA:

PROF. C. LAKSHMANNA:

SHRI B. SATYANARAYAN REDDY:

SHRI MUKHTIAR SINGH MALIK:

SHRIMA'TI RENUKA CHOW-DHURY:

SHRI KRISHNA KUMAR BIRLA:

SHRI HARVENDRA SINGH HANSPAL:

Minister of HOME Will the .FFAIRS be pleased to state:

- (a) whether it is a fact that five embers of the Palestanian terrorist roups headed by Abu Nidal have itered into India; if so, what steps ive been taken to nab them;
- (b) Whether a red alert was sounded Gandhi International the Indira rport recently; and
- (c) whether the U.S. Embassy has ked for more security?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GR EVANCES ANDPENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) Government have seen some press reports in this regard. Appropriate security precautions have been taken.

to Questions

Sale of Cotton by Cotton Corporation of India

- 489. SHRI BHAGATRAM MAN-HAR: Will the Minister of TEXTILES be pleased to state:
- (a) whether it is a fact that Cotton Corporation of India with its offices in Gujarat, Funjab and Marketing State Federations sold cotton against export quota announced in October/November 1686 in international markets:
- (b) if so. how much loss was suffered by each of these organisations by selling cotton at lower prices as compared to the international prices prevailing in the market in October/ November, 1986; and
- (c) what action Government have taken or propose to take for causing such heavy losses by these organisations?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR); (a) A statement is attached. (See below)

(b) and (c) The information is being collected and will be laid on the Table of the House.